

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PSL LIMITED Date of Commencement of Liquidation: 11-09-2020; List of Stakeholders as on Date: 06-05-2023; Name of IP: Mr. Nitin Jain; Process Number: 1; Last 5 digit of registration number: 12462

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	24	106746347703	24	106739408237		4663582		Annexure 3
4	Unsecured financial creditors	4	5475954697	4	5475954697				Annexure 4
5	Operational creditors (Workmen)	842	113073114	842	102715472			10357642	Annexure 5
6	Operational creditors (Employees)	369	147792332	369	133790261			14002071	Annexure 6
7	Operational creditors (Government Dues)	7	800103453	7	800103453				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	82	7143129394	82	6668824218				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	262593605	1	39293605				Annexure 9
Total		1329	120688994298	1329	119960089943		4663582	24359713	